

From

The Additional Chief Secretary to Govt. Haryana,
Development & Panchayats Department,
Chandigarh.

To

The Secretary
Haryana Vidhan Sabha, Secretariat,
Chandigarh.

Memo.No.ECA-2-2021/ 164555

Dated: 25/12/22

Subject: Regarding Un-starred Assembly Question No. 52 asked by Sh Kuldeep Vats, M.L.A.

Please find enclosed herewith 10 copies of the reply to the Un-starred Assembly Question No. 52 both in Hindi and English. This question is listed on 27.12.2022.

Kindly acknowledge the receipt in token of having received the same.

Encl.: 10 copies of reply in English/Hindi.


Deputy Director (Legal)

For Additional Chief Secretary to Government Haryana,
Development and Panchayats Department Chandigarh

Endst.No.ECA-2-2021/

Dated:

Copies of reply (both in English and Hindi) as mentioned against each are forwarded to the following for information and necessary action please:-

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| 1. The Private Secretary to Chief Minister, Haryana | 15 Copies |
| 2. The Private Secretary to Deputy Chief Minister, Haryana | 1 Copies |
| 3. The Private Secretary to Finance Minister, Haryana | 1 Copies |
| 4. The Chief Secretary (Political Branch) | 6 Copies |
| 5. The Secretary to Governor of Haryana | 2 Copies |
| 6. The Private Secretary to Chief Secretary, Haryana | 1 Copy |
| 7. The Director, Information & Public Relation, Haryana | 5 Copies |
| 8. The Private Secretary to Additional Chief Secretary to Govt. Haryana, Development and Panchayats Department | 1 Copy |
| 9. The Nodal Officer, Assembly Question, H.Q. | 1 Copy |
| 10. The Personal Assistant to Director, Development and Panchayats Department, Haryana. | 1 Copy |


Deputy Director (Legal)

For Additional Chief Secretary to Government Haryana,
Development and Panchayats Department Chandigarh

To Change Block and Police Station of Villages

52

14/14/152. Sh. Kuldeep Vats, (Badli): Will the Deputy Chief Minister be pleased to state:-

- a) Whether it is a fact that residents of the villages Surehti, Fatehpuri, Subana and Kasni falling under the Salhawas Block have to go to Machhrauli and Jhajjar police stations for their respective works;
- b) If so, whether there is any proposal under consideration of the Government to include the abovesaid villages under Machhrauli block and police station togetherwith the time by which the abovesaid proposal is likely to be materialized;
- c) Whether it is also a fact that the residents of the villages Tumbaheri, Mubarikpur, Girdharpur and Babepur falling under Salhawas block have to go to Machhrauli police station for their respective works; and
- d) If so, whether there is any proposal under consideration of the Government to include the villages mentioned in at 'c' above under Salhawas block and police station togetherwith the time by which the abovesaid proposal is likely to be materialized?

Sh. Devender Singh Babli,

Development and Panchayats, Minister

- a) Yes, Sir

Villages Surehti, Fatehpuri and Kasni of Block Salhawas fall under Police Station Sadar Jhajjar and Village Subana of Block Salhawas fall under Police Station Machhrauli.

- b) No, Sir

- c) Yes, Sir

Villages Tumbaheri, Mubarikpur, Girdharpur and Babepur of Block Salhawas fall under Police Station Machhrauli;

- d) No, Sir

गांवों के ब्लॉक तथा पुलिस स्टेशन परिवर्तित करना

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***14/14/152. श्री कुलदीप वत्स, (बादली):** क्या उपमुख्यमन्त्री कृपया बताएंगे कि :-

- क. क्या यह तथ्य है कि सालहावास ब्लॉक के अंतर्गत पड़ने वाले गांवों सुरेहटो, फतेहपुरी, सुबाना तथा कासनी के निवासियों को अपने अपने कार्यों के लिए मछरौली तथा झज्जर पुलिस स्टेशन जाना पड़ता है;
- ख. यदि हां, तो क्या उपरोक्त गांवों को मछरौली ब्लॉक तथा पुलिस स्टेशन के अंतर्गत शामिल करने का कोई प्रस्ताव सरकार के विचाराधीन है तथा उपरोक्त प्रस्ताव के कब तक कार्यान्वित किए जाने की संभावना है ?
- ग. क्या यह भी तथ्य है कि सालहावास ब्लॉक के अंतर्गत पड़ने वाले गांवों के तुम्बाहेड़ी, मुबारकपुर, गिरधरपुर तथा बाबेपुर के निवासियों को अपने अपने कार्यों के लिए मछरौली पुलिस स्टेशन जाना पड़ता है; तथा
- घ. यदि हां, तो क्या उपरोक्त (ग) में वर्णित गांवों को सालहावास ब्लॉक तथा पुलिस स्टेशन के अंतर्गत शामिल करने का कोई प्रस्ताव सरकार के विचाराधीन है तथा उपरोक्त प्रस्ताव के कब तक कार्यान्वित किए जाने की संभावना है ?

देवेन्द्र सिंह बबली,

विकास एवं पंचायत मंत्री, हरियाणा

श्रीमान जी,

क. हां, श्रीमान।

गांव सुरेहती, फतेहपुरी एवं कासनी खण्ड सालहावास थाना सदर झज्जर के अन्तर्गत आते हैं तथा गांव सुबाना खण्ड सालहावास थाना माछरौली के अन्तर्गत आता है।

ख. नहीं, श्रीमान।

ग. हां, श्रीमान।

गांव तुम्बाहेड़ो, मुबारिकपुर, गिरधरपुर और बाबेपुर खण्ड सालहावास थाना माछरौली के अन्तर्गत आते हैं।

घ. नहीं, श्रीमान।